GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:918
ANSWERED ON:10.12.2013
ASSISTANCE FOR COASTAL SECURITY
Majhi Shri Pradeep Kumar;Mani Shri Jose K.;Patel Shri Kishanbhai Vestabhai;Singh Shri Ganesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of coastal police stations sanctioned, functional and the amount of financial assistance provided so far, under the second phase of the Coastal Security Scheme, State/UT-wise;
- (b) whether some of the coastal States including Kerala have requested the Government to sanction more funds and coastal police stations;
- (c) if so, the details thereof and the response of the Government thereon, State/UT-wise;
- (d) whether the Government has reviewed the coastal security preparedness recently; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): The State/U-wise details of the Coastal Police Stations sanctioned, functional and the amount of financial assistance provided under the Coastal Security Scheme (Phase-II) are given in the Annexure.
- (b) & (c): The number of Coastal Police Stations for each coastal State/UT are fixed and frozen at the beginning of the Coastal Security Scheme (Phase-II). Hence, no change in the number of Coastal Police Stations is permissible under the Scheme. However, certain States have demanded enhancement of the financial assistance for construction of Jetties. It was decided that the States/ UTs will review the physical dimension of the Jetties based on local conditions and requirements and will examine to relocate the Jetties adjacent to the fishing harbours to avoid land acquisition requirements, and to save costs on requirement of dredging.
- (d & (e): Yes, Madam. The coastal security has recently been reviewed by the National Committee on Strengthening Maritime and Coastal Security Against Threats from the Sea (NCSMCS) headed by the Cabinet Secretary in its 8th meeting held on 6th September, 2013, followed by The Steering Committee for Review of Coastal Security headed by Secretary (Border Management), MHA in its 1st meeting held on 26th September, 2013.